

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

**(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)**

FOR THE ATTENTION OF THE STAKEHOLDERS OF KDD (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS

1.	NAME OF CORPORATE PERSON	KDD (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/12/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act 2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U15209MH2008FTC188965
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGUS SUBURB CENTRE PVT LTD LEVEL 4 DYNASTY-BUSINESS PARK A WING ANDHERI KURLA RD, ANDHERI (E) MUMBAI MH 400059 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/10/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Motappa Thimmayaraya Swamy NUMBER AND THE REGISTRATION NUMBER OF Insolvency Professional THE LIQUIDATOR Regd No:IBBI/IPA-003/IF-NU0091/2017-2018/10891 No.228, 5th Main, 5th Cross, Shiva Krupa, KG Nagar, Bengaluru -560019 919483069944/+918618365784 Swamy.motappa@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/11/2020



Notice is hereby given that the KDD (India) private limited has commenced voluntary liquidation on 05/10/2020.

The stakeholders of KDD (India) private limited are hereby called upon to submit a proof of their claims, on or before 04/11/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit the proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Name and Signature of the Liquidator: M.Thimmayaraya Swamy

Date and Place: 08/10/2020 Bengaluru